

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 26**

**IA 1381/2022 IA 1390/2022 IA 1835/2022 IA 2323/2023**  
**in CP(IB)3610/MB/2019**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

**ORDER SHEET OF THE HEARING ON 25.10.2023**

NAME OF THE PARTIES:      **PUNJAB NATIONAL BANK V/s DHAWAL**  
**PRATAP SINGH MOHITE PATIL AGRO**  
**INDUSTRIES LTD**

Section 7 of the Insolvency & Bankruptcy Code, 2016

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**ORDER**

Mr. Rohan Agarwal, Advocate a/w Mr. Amey Hadwale, Advocate, Ms. Geeta Lundwani, Advocate appeared for the Liquidator.

Mr. Pulkit Sharma, Advocate a/w Mr. Darshit Dave, Advocate i/b AVP Partners appeared for Successful Auction Purchaser in IA No. 2323/2023.

Mr. B. Gopalakrishnan, Advocate a/w Mr. Ashish Dalal, Advocate appeared for the Applicant in IA No. 1390/2022.

**IA No. 1835/2022** –

1. Heard Counsel appearing for the parties and **Reserved for Order.**

2. Parties are directed to supply the copies of the synopsis, pleadings and applications (excluding annexures) in word copy format on email id. [ncltmum001@gmail.com](mailto:ncltmum001@gmail.com).

**IA No. 2323/2023** –

1. Learned Counsel for the Liquidator informs that rectification in the revenue record has taken place and he placed on record copy in this regard.
2. Learned Counsel for the Applicant brought our attention to page no. 96 where the copy of LOI is placed to rebut the claim of interest on the outstanding money.
3. Heard Counsel appearing for the parties and **Reserved for Order**.
4. Both parties are directed to supply the copies of the synopsis, pleadings and applications (excluding annexures) in word copy format on email id. [ncltmum001@gmail.com](mailto:ncltmum001@gmail.com).

**IA No. 1390/2022** –

1. Heard Counsel appearing for the parties and **Reserved for Order**.
2. Both parties are directed to supply the copies of the synopsis, pleadings and applications (excluding annexures) in word copy format on email id. [ncltmum001@gmail.com](mailto:ncltmum001@gmail.com).

**IA No. 1381/2022** –

1. List this IA on **30.11.2023** for hearing.

Sd/-

**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

Sd/-

**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**